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t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) A statement is laid on the Tat>le of the Sabha.

STATEMENT

(a) and (b) On 9th July, 1968, the Delhi Police arrested two persons named Ishwar Dayal and Puran Saraf and recovered silver ornaments weighing about 69 kilograms from their possession.

The ornaments were kept for identification. So far, some of them have been identified and were found to be connected with five cases of theft registered in Gurgaon District and one in Delhi.

Further enquiries in this connection are in progress.]

AIR-STRIP AT KONARAK

- 993. SHRI BANKA BEHARY DAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government propose to construct an air-strip at Konarak in Orissa for furthering the tourist traffic; and
 - (b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) There is no proposal at present to construct an aerodrome at Konarak, which is only 40 miles from Bhubaneswar and is connected to it by a good road.

(b) Does not arise.

OBSERVANCE OF INDIAN POLICE CODE BY I. P. S. OFFICERS

994. SHRI M. M. SUR: Will the Minister of HOME AFFAIRS be pleas ed state the nature of departmental control exercised by Government on Police Officers recruited in the Indian Police Service but working in different

†[]English translation.

States all over India so that they follow the provisions of the Indian Police Code in discharging their duties?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

The Indian Police Service is an All India Service and every Indian Police Service officer is expected to spena bulk of his service career within the State to which he may be allotted. For certain spells of duty he also serves under Central Government. An officer is under the administrative control of the Government under whom he is serving at the moment.

As for their code of conduct, they are governed by the All India Services (Conduct) Rules, 1954, which are applicable to all the Indian Police Service officers irrespective of where they are serving. There is no Code called the Indian Police Code.

INDIAN STUDENTS AT PATRICE LUMUMBA UNIVERSITY, MOSCOW

995. SHRI M. AJMAL KHAN: Will the Minister of EDUCATION be pleased to state:

- (a) the number of Indian students studying at present at the Patrice Lumumba Peoples' Friendship University, Moscow;
- (b) the courses of studies that they are undergoing; and
- (c) who bears their expenses and how much?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) 191.

- (b) Engineering/Technology, Medicine, Agriculture, Russian Language and Literature.
- (c) The authorities of Patrice Lumumba University bear the follow ing expenses in connection with their studies and training:
 - (1) Stipend of Rbls. 80-90 per month.
 - (2) Free passage from New Delhi to Moscow and back.